

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:199
ANSWERED ON:16.07.2009
NAVRATNA AND MINIRATNA PSUS
Satpathy Shri Tathagata

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number and names of the Public Sector Undertakings (PSUs) which attained the status of Navratna/Miniratna as on date;
- (b) whether the Government proposes to upgrade some of the PSUs to Navratna from their Miniratna status;
- (c) if so, the details thereof; and
- (d) the criteria fixed for upgradation?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 199 for 16.7.2009 regarding Navratna and Miniratna PSUs asked by Shri Tathagata Satpathy, M.P.

(a): As on date, 18 Central Public Sector Enterprises (CPSEs) have attained the status of Navratna and 59 CPSEs Miniratna status. The names of Navratna and Miniratna CPSEs are annexed.

(b) to (d): The upgradation of CPSEs from Miniratna to Navratna status is an ongoing process and a Miniratna CPSE fulfilling the following criteria is eligible to be considered for grant of Navratna status:

(i) Having Schedule `A` and Miniratna Category-I status;

(ii) Having at least three `Excellent` or `Very Good` Memorandum of Understanding (MoU) ratings during the last five years

(iii) Having a composite score of 60 or above out of 100 marks based on its performance during the last 3 years on the following six identified efficiency parameters:

Performance Maximum Marks Parameters

Net profit to 25
Net Worth

Manpower Cost 15
to Cost of
Production
or services

Gross Margin 15
to Capital Employed

Gross Profit 15

to Turnover

Earnings per Share 10

Inter-Sectoral 20
Comparison based
on Net Profit to
Net Worth

Total 100